

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'A(SMC)' BENCH, KOLKATA
[Virtual Court Hearing]**

Before Shri Satbeer Singh Godara, Judicial Member

**I.T.A. No. 2057/KOL/2019
Assessment Year: 2014-2015**

Manisha Gupta,..... Appellant
CA-46, Sector-1, Salt Lake City,
Kolkata-700046
[PAN:ANNPS9695M]

-Vs.-

Assistant Commissioner of Income Tax,..... Respondent
Circle-61, Kolkata,
169, A.J.C. Bose Road,
Bamboo Villa, 1st Floor,
Kolkata-700014

Appearances by:

N o n e, appeared on behalf of the assessee

Shri Supriyo Pal, Addl. CIT, Sr. D.R., appeared on behalf of the Revenue

Date of concluding the hearing : April 16, 2021

Date of pronouncing the order : April 16, 2021

O R D E R

This appeal filed by the assessee is directed against the order of ld. Commissioner of Income Tax (Appeals)-19, Kolkata dated 29.07.2019.

2. In this case, the assessee has moved an application seeking withdrawal of this appeal on the ground that she has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary

requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on April 16, 2021.

**Sd/-
(Satbeer Singh Godara)
Judicial Member**

Kolkata, the 16th day of April, 2021

- Copies to :*
- (1) Smt. Manisha Gupta,
CA-46, Sector-1, Salt Lake City, Kolkata-700046**
 - (2) Assistant Commissioner of Income Tax,
Circle-61, Kolkata,
169, A.J.C. Bose Road, Bamboo Villa, 1st Floor,
Kolkata-700014**
 - (3) Commissioner of Income Tax (Appeals)-19, Kolkata;**
 - (4) Commissioner of Income Tax- ,**
 - (5) The Departmental Representative**
 - (6) Guard File**

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.